

BEFORE THE NATIONAL GREEN TRIBUNAL (SZ) CHENNAI

Application No. 104 of 2021

K. Ramsingh,  
S/o. Mr. Kandasamy,  
No. 3/93, South Street,  
Theertharappapuram Post,  
Alangulam Taluk,  
Tenkasi District – 627 423.  
Phone No. 8531066058  
E. mail : lingaram74@gmail.com

..Applicant

-vs-

1. The Director, Rep By Chairman/member Secretary,  
SEIAA - Department of Environment,  
No. 1, Jeenis Road,  
Panagal Building Ground Floor,  
Saidapet, Chennai – 600015.  
Phone No. 044 - 24336421  
E.Mail : tndoe@tn.gov.in
2. The Chairman,  
Tamil Nadu Pollution Control Board,  
No. 76, Mount Road,  
Guindy, Chennai – 600032.  
Phone : 044 - 22353134  
E.Mail : tnpqb-chn@gov.in
3. The Deputy Director,  
Dep Of Geology and Mining ,Govt of Tamilnadu,  
Collectorate, Kokkirakulam,  
Tirunelveli – 627 009  
Phone : 0462 2500309,  
E.Mail : minetnv@gmail.com,
4. The District Collector,  
Collectorate,  
No. 82, Railway Feeder Road,  
Tenkasi – 627 811, Tenkasi District.  
Phone : 04633 - 290547  
E.Mail : collr-tks@gov.in
5. The Superintending Engineer,  
O/o. The Superintending Engineer,  
TANGEDCO, Anna Building,  
Thiyagaraya Nagar, Tirunelveli – 627 011.  
Phone : 0462 - 2531981  
E.Mail : setin@tnebnet.org

10.9.2021

6. The Assistant Engineer,  
Distribution – TANGEDCO,  
Servaikkarapatti, Kadayam,  
Tenkasi District – 627 415  
Phone : 9445854389  
E.Mail : cedtin@tnebnet.org
7. Mr. N. Mohamed Mahaboob,  
Proprietor – AP Nadanoor Rough Stone,  
Jelly and Gravel Quarry, No. 8/142, Main Road,  
Pottal Pudur, Ambasamudram Taluk,  
Tenkasi District – 627 423.  
(Previously Tirunelveli District)  
Phone : 9443932490  
E.Mail : infoglobalmining@gmail.com
8. Mr. K. Sasikumar,  
S/o. V. Kalangiam,  
Proprietor – AP Nadanoor Rough Stone,  
Jelly and Gravel Quarry,  
No. 9/303, Nainar Koil Street,  
Velappanaiyeripatti, Thippanampatti Village,  
Tenkasi District – 627 423  
(Previously Tirunelveli District)  
Phone : 9962688444  
E.Mail : infoglobalmining@gmail.com ..Respondents

COUNTER OBJECTION TO THE OBJECTIONS FILED BY  
7<sup>TH</sup> & 8<sup>TH</sup> RESPONDENTS

The applicant submits the following counter objections for kind consideration:

1. It is submitted that the allegations which are all not specifically admitted by this applicant is hereby denied. The respondents 7 & 8 are put to strict proof of the statements made in Paras 1 to 6 of the objections made by them.

2. It is submitted that the applicant filed the application with some defects in the prayer. This Honble Tribunal directed the applicant to modify the prayer in accordance with the provisions of the Act. Accordingly, this applicant amended the prayer. It is pertinent

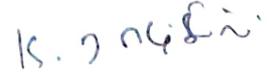
15 27/6/2021

to note that the pleading is not at all changed. Therefore, the respondents 7 & 8 grievance is not sustainable.

3. It is submitted that the allegations contained in para 10 of the objections is not wholly true. It is true that this applicant was working as a Watchman in 7<sup>th</sup> respondent's quarry and developed many health problems including T.B. The 7<sup>th</sup> respondent did not give any medical facility to the applicant. This applicant has no intention to defame the respondents business. The applicant's grievances is not only with regard to erection of poles through agricultural lands, but also with regard to pollution created by the 7<sup>th</sup> & 8<sup>th</sup> respondents. Even without any power supply the respondents quarry already taken more than the permitted level. If, H.T. connection is given the entire hamlets in and around quarrying area would be largely affected and further the respondents 7 & 8 at the time of seeking license for quarry have clearly stated in the application that, no H.T. Electricity Power is required for running the quarry business. The license is also issued based on the fact that no H.T. Power is required for running the business. Now the respondents 7 & 8 suppressing the above material fact have now applied for H.T. Power connection for running the quarry business.

Dated at Chennai on this 9<sup>th</sup> day of December 2021.

  
Counsel for Applicant

  
Applicant

VERIFICATION

I, K. Ramsingh, Son of Mr. Kandasamy, the applicant herein, do hereby declare that what are all stated above paras 1 to 4 are true and correct to the best of my knowledge and belief.

Verified at Chennai on this 9<sup>th</sup> day of December 2021

K. Ramsingh  
Applicant.

List of Documents:

1. **Medical Prescription for the applicant issued by Gold Child & Chest Hospital, dated 26.03.2019.**
2. **TNTCP TB Identity Card for the applicant.(Admission Card) dated 18.04.2019**

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TRIBUNAL (SZ) CHENNAI

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..Applicant

-vs-

The Director,  
Rep By Chairman/Member Secretary,  
SEIAA - Department of Environment,  
No. 1, Jeenis Road, Panagal Building  
Ground Floor, Saidapet,  
Chennai – 600015.  
Phone No. 044 - 24336421  
E.Mail : tndoc@tn.gov.in  
And 7 others.

...Respondents

COUNTER OBJECTION TO THE OBJECTIONS  
FILED BY 7<sup>TH</sup> & 8<sup>TH</sup> RESPONDENTS

M/s. A JOHN BRITTO (834/1990)  
N. POOVANALINGAM (638/1993)  
S. PAUL LORDSON JEBARAJ  
(MS 3526 / 2019)

Counsel for Applicant

Mobile No. 72990 36902  
E. Mail : poovanalingam\_n@yahoo.com



# RNTCP TB Identity card

TB NO: 43/15

Name: Ram Singh

Sex  M  F  TG

Age: 40

Address: H/o. Sumathi

1/93, Chithambara Nagar, Thatchanallur

Contact No: 6383858320 Aadhar ID: \_\_\_\_\_

PHI Thatchanallur TU Reddiepetti District Tirunelveli

NIKSHAY ID: 835924

Name and designation of treatment supporter: R. Muralidharan

Hv.

Contact number and address of treatment supporter: 8012341578

\_\_\_\_\_

Type of Patient
<input checked="" type="checkbox"/> New
<input type="checkbox"/> Recurrent
<input type="checkbox"/> Treatment after Lost to Follow up
<input type="checkbox"/> Treatment after Failure
<input type="checkbox"/> Other Previously treated
<input type="checkbox"/> Transferred In

CPT  ART  Diabetic  Smoker

Date of starting treatment: (DD/MM/YYYY): 18/4/19

Site of Disease	Case Definition	Treatment regimen:
<input checked="" type="checkbox"/> Pulmonary	<input checked="" type="checkbox"/> Microbiologically confirmed	<input checked="" type="checkbox"/> New
<input type="checkbox"/> Extra pulmonary	<input type="checkbox"/> Clinically diagnosed	<input type="checkbox"/> Previously treated

9751378053

12  
16

Pending 4 STD

**Weight Band:**

Adult:  25-39 Kg  40-54 Kg  55-69 Kg  ≥70 Kg

Pediatric:  4-7 Kg  8-11 Kg  12-15 Kg  16-24 Kg  25-29 Kg  30-39 Kg

**Sputum results**

	Smear Date	Smear Result	Culture Date	Culture Result
Diagnosis	16.4.19	KKUCH 1401	16.4.19, 1959	RTTB - 5 STD Rite - 5 STD
End IP	13.6.19	2896	neg	
End RX				
6 months				
12 months				
18 months				
24 months				

**IP Appointment dates**

18/4/19 (1) 25/4/19 (1) 8/5/19 (1)

20/5/19 (1) 29.5.19 (2)

ep 17/4/19 (1)

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**In case of side effects or queries please contact**

**Name and contact number:** Dr. S. S. 88 38101980

Treatment outcome: \_\_\_\_\_ Date: \_\_\_\_\_

Signature of STS \_\_\_\_\_ Signature of MO \_\_\_\_\_

**Dr. M. Saravanan**, DCH, MD (Chest)

Gold Medalist

Regn. No. 64316

Paediatrician & Interventional Pulmonologist

Sleep Specialist

Date: 26/10/2019

WT : 51kg

BP : 100/60mmHg

SPO<sub>2</sub> : 98%

Name: Mr. Ramesh. Ramesh

① i. Zedacet 200

② sup. Rapator 100

order.

101  
corona

(P)

sp ALD

urea creat -

• Delivobun 1407 (SGPT) -

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**Objection to 7&8 Res.pdf**

1 message

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ramalingam ramachandran <lingaram74@gmail.com>

9 December 2021 at 22:23

To: tnpcb-chn@gov.in, minetnv@gmail.com, collr-tks@gov.in, setin@tnebnet.org, cedtin@tnebnet.org,  
infoglobalmining@gmail.com

Before The National Green Tribunal (SZ)  
Chennai.

Application No 104 of 2021.

K. Ramsingh

Vs

8 others

COUNTER OBJECTION TO THE OBJECTION FILED BY 7 & 8 TH RESPONDENTS.

Kindly acknowledge the same.

Counsel For Applicant.

A. JohnBritto.

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 **Objection to 7&8 Res.pdf**  
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